

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 57 OF 2017 &  
IA NOS. 102 & 99 OF 2017**

**Dated: 3<sup>rd</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Reliance communication Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan  
Mr. Raunak Jain for R-1  
Ms. B.Dikshit for R-2

**ORDER**

List the matter on **17.05.2017**. Pleadings be completed on or before  
11.05.2017.

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**